

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 130
(IB)-1305(PB)/2019

IN THE MATTER OF:

Sh. Ashok Bansal	Applicant/petitioner
v.		
Rajesh Projects (India) Pvt. Ltd.	Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 20.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner:	Mr. Shikhar Kumar, Adv.
For the Respondent(s):	-

ORDER

For order see, CP. No. (IB)-1102(PB)/2018.

20.08.2019
Ritu Sharma